

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 349 OF 2019 & IA No. 1300 OF 2019

Dated: 22nd October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

GVK Power (Goindwal Sahib) Limited **Appellant(s)**

Versus

Punjab State Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Amit Kapur for A1
Vishrov Mukerjee for A1
Catherine Ranji Ayallore for A1
Yashaswi Kant for A1

Counsel for the Respondent(s) : Avinash Menon for R1
Anand K. Ganesan for R2
Swapna Seshadri for R2
Amal Nair for R2

ORDER

Rejoinder, if any, shall be filed within three weeks.

List the matter on **26.11.2019.**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK